## GOVERNMENT OF INDIA HUMAN RESOURCE DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:6536 ANSWERED ON:06.05.2015 AGE LIMIT FOR NURSERY AND KG CLASSES Dhurve Smt. Jyoti

## Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether any minimum and maximum age limit has been fixed for admission in nursery and KG classes in Government and private schools in various States including Delhi;
- (b) if so, the details thereof, State-wise; and
- (c) the steps taken by the Government to have a uniform policy in this regard?

## **Answer**

## MINISTER OF HUMAN RESOURCE DEVELOPMENT (SMT. SMRITI ZUBIN IRANI)

(a) to (c): Age limits for admissions in nursery and KG classes do not come under the purview of the Right to Education Act 2009, but are in the ambit of respective State Governments.